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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P No. 258/KB/2017  
C.P No. 1095/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M**

Name of the Company		Busetty Ram Mohan Rao &Anr (Busetty Jewellers Pvt. Ltd. & Ors) -Vs- Registrar of Companies, West Bengal	
Under Section		560 (6)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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S.No.33 – T.P.No.258/KB/2017 CP No.1095/2016 – Busetty Ram  
Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors. Vs. ROC, WB.

**ORDER**

No one appeared.

Report from Registrar of Companies West Bengal not yet received.  
Reminder be issued to ROC to submit report.

Listed on 6<sup>th</sup> November 2017.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)